

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 04-JK (LD) of 2026

DATED:- 01 - 01 - 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer, as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 01 - 01 - 2026

No:-LAW-OIC/1/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No:- 04 -JK(LD) of 2026 dated 01.01.2026.

S No.	Case No.	Titled	OIC
1.	WP(C) No. 2381/2024	Raju Singh Vs. UT of J&K & ors.	Mr. Neeraj Vaid, Executive Engineer, PWD(R&B), Division Chenani,
2.	WP(C) No. 3078/2023	Sonia & Ors. Vs. Union of India & Ors.	Mr. Rajesh Kumar Gupta, Chief Engineer, PWD(R&B), Jammu,
3.	WP(C) No. 789/2025	Dr. Gauri D. Bajju Vs. UT of J&K and Ors.	Mr. Sardar Khan, Executive Engineer, PWD(R&B), Division Nagrota,
4.	WP(C) No. 486/2025	Thakur Lal and another Vs. UT of J&K and others.	Mr. Anil Kumar Mehra, Executive Engineer, PWD(R&B) Division Doda,
5.	WP(C) No. 1475/2025	Pritam Singh & Ors. Vs. UT of J&K & Ors.	Mr. Zakir Hussain Zargar, Executive Engineer, PMGSY, Division Doda,
6.	WP(C) No. 2536/2024	Mohd Khalil Khangi & ors Vs UT of J&K & others.	Sh. Anil Kumar Mehra, Executive Engineer, PWD(R&B) Division, Doda,
7.	WP(C) No. 931/2025	Nanak Singh & Ors. Vs. UT of J&K & Ors.	Mr. Sardar Khan, Executive Engineer, PWD (R&B) Division Nagrota, Jammu,
8.	WP(C) No. 2891/2024	Waseem Naik Vs. UT of J&K and ors.	Mr. Zakir Hussain Zargar, Executive Engineer, PMGSY (JKRRDA), Division Doda,
9.	WP(C) No. 1841/2022	Bilal Ahmed Lone & Ors Vs UT of J&K & ors.	Mr. Nawaz Ahmed Bandey, Executive Engineer, PWD(R&B) Division, Banihal,
10.	WP(C) No. 2693/2025	Brij Mohan Verma Vs. UT of J&K and Ors.	Sh. Sanjeev Gupta, Superintending Engineer, PWD(R&B), Circle Udhampur,
11.	WP(C) No. 3218/2023	Shoket Ali and Ors. V/s UT of J&K and Ors.	Sh. Anil Malhotra, Executive Engineer, PMGSY, Division Mahore
12.	WP(C) No.2954/2024	Mir Baz Sheikh & Ors Vs. UT of J&K & Ors.	Mr. Yash Paul, Executive Engineer, PWD(R&B) Division, Gandoh,

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13.	WP(C) No. 2990/2025	Inhabitant of village Kalsian Th. Bahadur Nath Vs. UT of J&K Th. Commi Secretary PWD R&B deptt. and Ors.	Sarwar Mehmood, Executive Engineer, PWD(R&B) Division Nowshera
14.	WP(C) No. 2143/2025	Inhabitants of Habitation Dunger Vs. Union of India and Ors.	Mr. Arit Gupta, Executive Engineer, PMGSY, Division Ramban,
15.	WP(C) No. 182/2024	Ravinder Kumar & another Vs. UT of J&K and Ors.	Sh. Zakir Hussain Zargar, Executive Engineer, PMGSY, Division Doda,
16.	WP(C) No. 578/2025	Mohd. Khalid Najar Vs. UT of J&K & ors.	Mr. Amit Sharma, Executive Engineer, PWD(R&B), Division Chatroo,
17.	CCP(S) No. 152/2024 in WP(C) No. 52/2022	Rajesh Kumar & Ors. Vs. Bhupinder Kumar and Ors.	Sh. Anil Kumar Mehra, Executive Engineer, PWD(R&B) Division, Doda,
18.	WP(C) No. 425/2024	Mohd. Raqib Khan & Ors. Vs. UT of J&K & Others	Sh. Mohd Javaid, Executive Engineer, PWD(R&B), Division Mendhar,
19.	WP(C) No.859/2025	Zaheer Choudhary Vs. UT of J&K and others.	Sh. Aftab Anwar, Executive Engineer, PWD (R&B) Division Rajouri.
20.	CPSW No. 337/2015 in SWP No. 1876/2015	Sajid Ahmed VS Amar Singh & Ors	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban.
21.	WPC No. 1247/2025	Mohd Akbar Vs. UT of J&K and Others.	Sh. Yash Paul, Executive Engineer, PW (R&B) Department, Division Gandoh
22.	WP(C) No. 2742/2024	Mohd Rafiq Shan Vs. UT of J&K & Ors.	Mr. Arit Gupta, Executive Engineer, PMGSY, Division Ramban,
23.	CCP (S) No. 33/2025 in WP (C) No. 649/2025	Mutahir Ahmed Mir V/S Bhupinder Kumar and Others.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban.
24.	WP(C) NO. 3314/2025	DEV SAROOP RAINA V/S UT AND OTHERS	Sarwar Mehmood, Executive Engineer, PWD (R&B) Division Nowshera

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25.	WP(C) NO. 3313/2025	HARI KRISHAN V/S UT AND OTHERS	Sh. Shamas Din, Executive Engineer, PWD (R&B) Division Thathri
26.	WP© No. 1442/2025	Faqir Mod Vs UT of J&K and ors.	Sh. Mohd Sajad Khan, Executive Engineer, PWD (R&B) Division Thanamandi,
27.	WPC No. 1247/2025	Mohd Akbar Vs. UT of J&K and Others.	Sh. Anil Kumar Mehra, Executive Engineer, PWD(R&B) Division, Doda,
28.	WP(C) NO. 3243/2025	Sh. Ashok Singh Vs. UT of J&K and Ors.	Sh. Neeraj Vaid, Executive Engineer, PWD (R&B) Division Chenani.
29.	WP(C) No. 2522/2025	Charan Dass VS UT of J&K & Ors	Sh. Ranjan Mengi, Executive Engineer, PWD (R&B) Division Satwari,
30.	WP(C) No. 3384/2025	Mangal Singh Vs. UT of J&K and Ors.	Sh. Kuldeep Kumar, Executive Engineer, PWD(R&B), Division Khour, Jammu,
31.	WP(C) No. 2860/2025	Dina Nath & Ors. Vs. UT of J&K & Ors	Sh. Ranjit Singh, Executive Engineer, PWD(R&B), Division Ramban,
32.	WP(C) No. 2633/2024	Arjum Bi Vs. UT of J&K & Ors.	Mr. Aftab Anwar, Executive Engineer, PWD(R&B), Division Rajouri
33.	WP(C) No. 747/2025	Romal Singh Vs. UT of J&K and ors.	Mr. Anil kumar Mehra, Executive Engineer, PWD (R&B), Division Doda,
34.	CCP(S) No. 150/2025 in WP (C) No. 17/2025	Omesh Singh V/s UT of J&K and Ors.	Sh. Sansar Singh, Executive Engineer, PMGSY, Division Banihal,
35.	WP(C) No. 2983/2024	Mohd Shafi Sheikh Vs UT of J&K and ors.	Sh. Ranjeet Singh, Executive Engineer, PWD (R&B) Division, Ramban
36.	WPC No. 1908/2024	Ghulam Mohd Shan Vs. UT of J&K and Ors	Sh. Ranjeet Singh, Executive Engineer, PWD (R&B) Division, Ramban
37.	WP(C) No: 2608/2025	Ajaz Ahmed Wani Vs UT of J&K and others	Sh. Nawaz Ahmed Bandey, executive Engineer, PWD (R&B) Division Banihal.

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38.	CCP(S) No. 63/2025 in WPC No. 2412/2022	Harish Kumar Vs. Bhupinder Kumar and Ors.	Ms. Mona Bhat, Executive Engineer, PWD(R&B), Division Hiranagar
39.	CM(M) No. 132/2025	Surinder Singh Vs. UT of J&K & Ors	Mr. Jyotika Sambyal, Executive Engineer, PWD (R&B) Division Vijaypur,
40.	WP(C) No. 3014/2023	Bahadur Singh Vs. UT of J&K & ors.	Sh. Pawan Kumar, Executive Engineer, PWD (R&B) Division Reasi,
41.	CCP(S) No. 95/2025 in WP(C) No. 3078/2024	Ashok Gupta Vs. Rahat Gupta and Ors.	Mr. Karanjeet Singh, Executive Engineer, PWD(R&B), Division Gandhi Nagar,
42.	WPC No. 1170/2025	Swami Raj Vs. UT of J&K and Others.	Mr. Anil Kumar Mehra, Executive Engineer, PW (R&B) Department, Division Doda,
43.	CCP (S) No. 152/2024 in WP (C) No. 52/2022	Rajesh Kumar and Others V/S Bhupinder Kumar and Others	Mr. Anil Kumar Mehra, Executive Engineer, PW (R&B) Department, Division Doda,
44.	CCP(S) NO. 150/2025	Omesh Singh & Ors Kumar Rajeev Ranjan & Ors	Sh. Sansar Singh Executive Engineer, PMGSY (JKRRD), Division Banihal.
45.	OWP No. 1137/2011	Gulzar Begum & Ors Vs. UOI & Ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban,
46.	OA No. 460/2023	Mohd Sharief V/s UT of J&K and others.	Sh. Tilak Raj, Chief Engineer, PW(R&B) Department, Pir Panjal Zone
47.	WP(C) No. 3462/2025	Satya Kumari & Ors. Vs. UT of J&K and Ors.	Sh. Mohd Qasim, Executive Engineer, PWD(R&B), Division Koteranka,
48.	WP(C) No. 2218/2025	Mohd Iqbal Wani & Ors. Vs. UT of J&K & Others.	Sh. Nawaz Ahmed Banday, Executive Engineer, PW (R&B) Department, Division Banihal
49.	CCP(S) No. 170/2025 in WPC No. 588/2024	Ghulam Mohd Shan Vs. Baseer Ul Haq Choudhary and Ors.	Mr. Ranjit Singh, Executive Engineer, PWD(R&B), Division Ramban

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50.	WP(C) No. 2539/2025	Mohd. Iqbal Dev Vs. UT of J&K and Ors.	Sh. Shamas Din, Executive Engineer, PWD(R&B), Division Thathri
51.	WP(C) No. 2153/2025	Anoop Uppal & Ors Vs. UT of J&K & Ors.	Sh. Parvaiz Malik, Executive Engineer, PWD (R&B) Division East, Jammu,
52.	CCP(S) No. 106/2025 in WPC No. 439/2025	Mohd Farooq Vs. Mr. Vikas Kundal (IAS) and Ors.	Sh. Mohd Javaid, Executive Engineer, PWD(R&B), Division Mendhar,
53.	O.A 1006/2024 & 976/2024	Kailash Kumar Pushp VS UT of J&K & Ors and Sandeep Kumar Sharma Vs UT of J&K & Ors	Er. Rajeev Mohan, Superintending Engineer, Mechanical & Hospital Division Jammu.
54.	OA NO. 179/2024	Makhan Khajuria Vs UT of J&K & Ors	Er. Rinku Pandita, Technical Officer, Machinery Division Jammu.
55.	CPOWP NO. 79/2015 in OWP No. 387/2015	Mohd Safeer Vs Rohit Kansal (IAS)	Er. Vishal Verma, Executive Engineer, Mechanical & Hospital Division Rajouri.
56.	OA 1227/2025	Indu Raina W/o Late Sh. Ranjan Kumar Langer Vs UT of J&K & Ors	Er. Vinod Kumar Bhan, Assistant Executive engineer, Direction officer, Mechanical & Hospital Engineering Department, Jammu.
57.	WP(C) 1979/2025 CM(4485/2025) c/w CCP(S) 407/2025	Jamat Ali And Others Vs UT Of J And K Th Commissioner Secretary, Public Works (R And B) Department, Jammu And Others Jamat Ali And Others Vs Anil Kumar Singh, Commissioner Secretary, Public Works (R And B) Department, Jammu And Another	Sh. Sardar Khan, Executive Engineer, PWD (R&B) Division Nagrota.
58.	WP(C) No. 3607/2025	Saddam Hussain Vs U T Of J And K Th Commissioner Secretary, Revenue Department, Jammu And Others	Sh. Shamas Din, Executive Engineer, PWD (R&B) Division Thathri.

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59.	WP(C) No.3633/2025	M/s R.K. Enterprises Vs. UT of J&K & Ors	Sh. Shahid Mustafa Choudhari, Executive Engineer, PMGSY, Division Rajouri,
60.	WP(C) No. 3657/2025	M/s R.K Enterprises Vs Sh. Kumar Rajeev Ors	Sh. Shahid Mustafa Choudhari, Executive Engineer, PMGSY, Division Rajouri,
61.	WP(C) NO. 3048/2025	Ms M.A Engineering and FI (JV) VS UT of J&K & Ors	Er. Kewal Singh, Executive Engineer, PMGSY Division, Reasi
62.	WP(C) No. 3423/2025	Inhabitants of Village GhoRakwalan VS UT of J&K & Ors	Mr. Jyotika Sambyal, Executive Engineer, PWD (R&B) Division Vijaypur,
63.	OA No. 480/2024	Mohd Ashraf V/s UT Of J&K and others.	Mr. Mohib Ali Bukhari, Under Secretary to Govt. PW(R&B) Department.
64.	OA No. 1258/2025	Vinay Kumar V/s UT of J&K and others.	Mr. Mohib Ali Bukhari, Under Secretary to Govt. PW(R&B) Department.
65.	OA No. 1124/2025	Sunita Devi V/s UT of J&K and others	Mr. Yash Pal, Executive Engineer, PW(R&B) Division Gandoh.
66.	SWP No. 1532 of 2004	Neelam Koul V/s State of J&K & Ors.	Smt. Neeru Chadha, Company Secretary

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